

Press and Registration of Books Act, 1867;

(b) if so, the salient features of the proposal; and

(c) the time by which an amending bill is proposed to be introduced in Parliament?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (S. KRISHNA KUMAR):

(a) to (c). The Press and Registration of Books (Amendment Bill): 1988 has been introduced in the Rajya Sabha on 5.12.1988. It might be appropriate for this House to discuss the same when it is referred to it.

[*Translation*]

SHRI SHANTILAL PATEL: Mr. Speaker, Sir, I have gone through the Amendment Bill, 1988 which has been introduced in the Rajya Sabha. It would be discussed later on. This Bill reflects the days of British rule whereas it should contain the element of Indian culture. Even the press of this country want that some or the other step should be taken by the Government in this regard. I have carefully gone through the whole Bill and found nothing of the sort. Still the Government can manage to improve the things and bring in it the element of Indian culture through an amendment. Only then effective measures can be taken on the lines of Indian culture. I would like to know the reaction of the Government in this regard.

[*English*]

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF INFORMATION AND BROADCASTING (SHRI H.K.L. BHAGAT): Well, Sir, as my colleague has said, the Bill has already been introduced in the Rajya Sabha.

It will definitely come in the Lok Sabha.

We shall certainly welcome consideration of any amendment which further improves things. It will depend on the merits of the amendment.

Management of Growth Centres In Backward Areas

*358. DR. G.S. RAJHANS: Will the Minister of INDUSTRY be pleased to state:

(a) whether the special task force on 'backward area development' of the Punjab, Haryana and Delhi Chamber of Commerce and Industry has proposed for setting up a centralised authority for planning, promotion and management of growth centres in backward areas;

(b) if so, whether the task force has since submitted the plans etc. to Union Government; and

(c) if so, the reaction of Government thereto?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNACHALAM): (a) to (c). No such proposal has been received from the Punjab, Haryana and Delhi Chamber of Commerce and Industry.

DR. G.S. RAJHANS: Sir, I can understand that no proposal has been received by the Government from the Chamber. But will the Government take initiative and on its own set up a centralised authority as mentioned in the question?

SHRI M. ARUNACHALAM: Sir, our Department has proposed a centralised authority to the Government. The Government is yet to take a decision on this.

DR. G.S. RAJHANS: Sir, may I know what steps have been taken by the Govern-

ment for the industrial development of the backward regions of this country, particularly of the backward regions of Bihar?

SHRI M. ARUNACHALAM: Sir, as the Members are aware the Government is implementing a scheme for development of backward areas and now we have announced the development of growth centres in various parts of the country. In the initial stage, we will be developing 100 growth centres throughout the country.

[Translation]

Generation of Electricity by D.E.S.U. and Acquisition from other Sources

*359. SHRI BALWANT SINGH RAMOOWALIA†:
SHRI TARLOCHAN SINGH TUR:

Will the Minister of ENERGY be pleased to state:

(a) the quantity of electricity being

generated and the quantity being acquired from other sources annually by the Delhi Electric Supply Undertaking for supply in Delhi;

(b) the details in this respect for the last two years;

(c) the total quantity of electricity consumed by the consumers during this period;

(d) the details regarding loss of electricity in Delhi during the last two years;

(e) whether this loss is more than the loss of electricity in other parts of the country; and

(f) if so, the details thereof?

[English]

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER IN THE MINISTRY OF ENERGY (SHRI KALPNATH RAI):

(a) to (f). A Statement is given below.

STATEMENT

Generation of electricity by DESU and acquisition from other sources

(a) and (b). The requisite information is as under:-

(In million units)

1	2	3
	1986-87	1987-88
Energy availability from DESU's own generation	1275	1267
Energy acquired from other sources	4157	4832
Total:	5432	6069